

o- A-1038/2018

**NATIONAL GREEN TRIBUNAL**  
 Principal Bench, New Delhi  
 Receipt & Issue Branch  
 Received  
 14 DEC 2020  
 Dairy No. 4192  
 Signature



**CHHATTISGARH ENVIRONMENT CONSERVATION BOARD**  
 Paryavas Bhawan, North Block, Sector - 19,  
 Nava Raipur Atal Nagar, District - Raipur (C.G.)  
 e-mail - hocecb@gmail.com

No. 8023 /Legal/H.O./CECB/2020 Nava Raipur Atal Nagar, Dated: 10/12/2020

To,  
 ✓ The Registrar  
 National Green Tribunal, Principle Bench,  
**New Delhi.**

Sub:- Request for Extension of Timelines committed in the Action Plans Submitted for Compliance of various Orders of Hon'ble NGT.

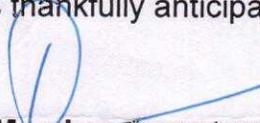
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In view of the current scenario of COVID-19 pandemic, Chhattisgarh Environment Conservation Board is facing difficulties in the implementation of various Action Plans prepared in compliance of the various orders of Hon'ble NGT, particularly where there is involvement of third party. Despite our best efforts to meet the timelines, there has been an inevitable delay in the tendering process, issuance of work orders, construction works etc. A list of such works is attached at **Annexure-I**, where extension of time is required.

In light of the above facts, Chhattisgarh Environment Conservation Board requests Hon'ble NGT to grant extension of timelines for implementation of various action points as mentioned in the **Annexure-I**.

A kind consideration in the subject matter is thankfully anticipated.

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**Member Secretary**  
 Chhattisgarh Environment Conservation Board  
 Nava Raipur Atal Nagar, District-Raipur (C.G.)

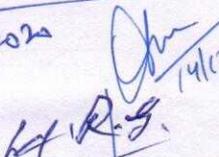
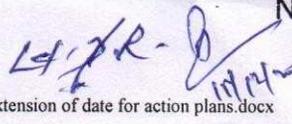
Endt. No. /Legal/H.O./CECB/2020 Nava Raipur Atal Nagar, Dated: / / 2020

**Copy to:**

1. Additional Chief Secretary, Govt. of Chhattisgarh, Department of Housing and Environment, Mahanadi Bhavan, Nava Raipur, Atal Nagar, District-Raipur for favor of information.
2. Member Secretary, Central Pollution Control Board, Parivesh Bhavan, East Arjun Nagar, New Delhi-110032 for favor of information.
3. Deputy Secretary, Office of the Chief Secretary, Mahanadi Bhavan, Nava Raipur, Atal Nagar, District-Raipur for favor of information.

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**Member Secretary**  
 Chhattisgarh Environment Conservation Board  
 Nava Raipur Atal Nagar, District-Raipur (C.G.)

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Sr. No.	Action Point	Timeline Mentioned in the Action Plan	Proposed Timeline	Latest Status
<b>Action Plan for Industrial Clusters of Raipur (Urla) and Siltara (Action plan submitted in compliance of order in O.A. No. 1038/2018)</b>				
1.	Carrying capacity study including source apportionment study.	March 2022	December 2022	Proper proposals have not yet been received in response to the invitation called by CECB earlier. Therefore, fresh proposal has been invited again. Proposal awaited from IIT's/NEERI Nagpur/EPTRI Hyderabad. Work order likely to be issued on or before March 2021.
2.	Installation of CAAQMS in the industrial cluster area Raipur and Siltara.	May 2020	August 2021	Procurement is under progress. Technical evaluation of the bids submitted to be completed by December 2020. Supply order is likely to be issued by January 2021.
3.	Installation of CWQMS in Kharun river in the U/S and D/S of Polluted River Stretches.	May 2020	August 2021	Procurement is under progress. Technical evaluation of the bids submitted to be completed by December 2020. Supply order is likely to be issued by January 2021.
4.	Use of mechanized sweeping machine at integrated steel plants, sponge iron plants and power plants.	August 2020	June 2021	Under implementation.
5.	Increasing the height of all stacks attached to emission sources such as auxiliary process equipment / bag filter / scrubber to minimum 30 meter.	August 2020	June 2021	Under implementation.
<b>Action Plan for Non-Attainment Cities Raipur, Bhilai and Korba (Action plan submitted in compliance of order in O.A. No. 681/2018)</b>				
6.	Three NAMP stations are operational in Bhilai area and 01 CAAQMS is operational at Civic Centre by Bhilai Steel Plant. 02 more CAAQMS stations are proposed in Bhilai City.	April 2021	August 2021	Procurement is under progress. Technical evaluation of the bids submitted to be completed by December 2020. Supply order is likely to be issued by January 2021.
7.	Conducting Source Apportionment Study of Bhilai and making necessary amendments in action plan according to recommendation.	December 2021	June 2022	There has been considerable delay in the commencement of monitoring work by IIT Kanpur

No.	Action Point	Timeline Mentioned in the Action Plan	Proposed Timeline	Latest Status
				due to Covid-19 Pandemic. Monitoring work is likely to be commenced by December 2020.
8.	ESP augmentation and retrofitting work in progress in CSPGCL (East) & CSPGCL (West), Korba.	December 2020	June 2021	CSPGCL (East), Korba has informed that the units (2x120 MW) will be closed down on 1st January 2021. Request letter received from CSPGCL (West), Korba for extension of time, which is under consideration before CPCB / MoEF&CC, Govt. of India.
9.	Installation of CAAQMS in Raipur city: Two CAAQMS stations under CSR funds of CPSU through Central Pollution Control Board at RDA Building, New Rajendra Nagar and Indoor Stadium near Buda Talab in Raipur.	April 2021	August 2021	Fund for procurment of CAAQMS was to be made by CPCB. However, CPCB is not providing fund for this purpose; therefore, CECB has decided to procure from its own fund. Procurement is under progress. Technical evaluation of the bids submitted to be completed by December 2020. Supply order is likely to be issued by January 2021.
<b>Action Plan for Hazardous Waste Management System (Action plan submitted in compliance of order in O.A. No. 804/2017)</b>				
10.	Setting-up of Common Hazardous Waste TSDF	December 2020	-	The responsibility of setting-up of Common Hazardous Waste TSDF lies with the CSIDC. As per information available, tender process regarding setting-up of the same has been completed and "Letter of Intent" has been issued by CSIDC to M/s Ramky Enviro Engineers vide letter dated 25.05.2020. CSIDC vide order dated 15.06.2020, has also allotted 50 acres of land in Village Kesda, Simga, District-Balodabazaar-Bhatapara for the purpose of construction of the TSDF in the state. Information regarding probable date of establishment of Common Hazardous Waste TSDF is yet to be received.

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11.	Setting-up of Central Environmental Laboratory	December 2021	December 2022	The construction work of laboratory building has been entrusted to Public Works Department (PWD), Govt. of Chhattisgarh. Award of contract issued by PWD on 20.10.2020. Construction work at the site is likely to be commenced by December 2020. RFP prepared for procurement of lab equipments/instruments etc. Tendering process will be started shortly, considering the progress of construction of the laboratory building.
<b>Action Plan for Bio-Medical Waste Management</b> (Action plan submitted in compliance of order in O.A. No. 710/2019)				
12.	Setting up of new CBWTFs facility at Ambikapur and Baster.	October 2020	June 2022	Environmental Clearance and Consent to Establish issued for CBWTFs facility at Kondagaon, Bastar Division. Facility is under construction. For CBWTFs facility at Ambikapur, TOR for conduction of EIA study was issued on 11/09/2019 and public hearing has been conducted on 24/11/2020. After receipt of application for environmental clearance and Consent to Establish, the same shall be issued.
13.	Up-gradation of CBWTFs facility from deep-burial to incinerator at Korba and Raigarh by establishment of 2 new CBWTFs.	December 2020	June 2022	For CBWTFs facility at Korba and Raigarh, TORs for conduction of EIA study were issued on 27/08/2020 and 30/09/2020 respectively. After receipt of application for environmental clearance and Consent to Establish, the same shall be issued.
14.	All HCFs / Occupier / CBWTFs / to have obtained authorization from CECB.	March 2020	March 2021	All the 1014 Govt. HCFs have been issued authorization under BMW Rules 2016. Further 3562 no. of Private HCFs have been issued authorization. Application of 272 no. of Private HCFs is under

No.	Action Point	Timeline Mentioned in the Action Plan	Proposed Timeline	Latest Status
				process for grant of authorization.
<b>Action Plan for control of Noise Pollution</b> <b>(Action plan submitted in compliance of order in O.A. No. 681/2018)</b>				
15.	Setting-up of permanent Ambient Noise Monitoring Stations	May 2020	December 2021	CECB undertakes noise monitoring during Deepawali festival every year and submit reports to CPCB. Location for permanent ambient noise monitoring stations has been finalized. Noise monitoring instruments are yet to be installed. Technical specifications and RFP is being prepared.
16.	Noise mapping and identification of hot-spots	May 2020	December 2021	Proposal has not yet been received from IIT, Kanpur in response to the invitation called by CECB earlier. Proposal awaited from IITs/NIT, Raipur/NEERI Nagpur/EPTRI Hyderabad. After receipt of the proposal, work order will be issued accordingly.
<b>Action Plan for utilization of Consent Fund</b> <b>(Action plan submitted in compliance of order in O.A. No. 681/2018)</b>				
17.	Purchase of Laboratory instruments for Regional Office.	June 2021	December 2021	RFP for procurement of laboratory instruments / equipment has been prepared. Tender to be floated shortly.
18.	Installation of dashboard for real time online emission / effluent monitoring system.	December 2021	March 2022	Dashboard for real time online emission / effluent monitoring system for the industries has been partly installed. The remaining / additional works is to be awarded shortly.
19.	Purchase of mobile monitoring vans and vehicles for surprise inspection for Regional Offices.	June 2021	December 2021	Technical specifications are being prepared by NIT, Raipur. After finalization of technical specifications, RFP for procurement will be prepared and tender will be floated accordingly.